

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/182/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : KOTAK COMMODITIES SERVICES LTD**  
**NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.J. RISHIKESH  
P.J. SRI ANANESH

For Respondent

*[Signature]*

98411 88677

S.K. SWAMY

For Petitioner

*[Signature]*

**ORDER**

Counsel representing both the counsel are present and stated that the parties are intending to settle the issue. They sought time for reporting the final outcome of the settlement. Time is extended at request. Put up on **05.09.2017 at 10.30 A.M.**

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(K. Anantha Padmanabha Swamy)  
Member (Judicial)